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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.08.2025

NOTICE

Please take notice that the following matter listed in the Court - II on 19.08.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Deepika Bhugra Prasad	Aditya Gauri	Ishita Choudhry
	(Ins) No. 186 of	Liquidator Ess Dee Aluminium Ltd.	Rahul Gupta	
	2023	Vs.		
		Lucky Holdings Pvt. Ltd.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar